

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6416/2001

(From the judgement and order dated 14/12/2000 in CMWP 1261/2000  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

TRADE TAX OFFICER, U.P.

Petitioner (s)

VERSUS

M/S. KASHTHA KALA A.U.S.SAMITI LTD.&ANR.

Respondent (s)

(With prayer for interim relief &  
With Appln(s). for exemption from filing O.T. & office report)  
( For Final Disposal )

Date : 22/11/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr. TN Singh, Adv.  
Mr. R.C. Verma,Adv.

For Respondent (s) Mr. Joseph Pookkatt, Adv. for  
Mr. Prashant Kumar,Adv.

UPON hearing counsel the Court made the following  
O R D E R

...L.....I....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Not taken up.

.SP1

(D.L. Chugh)  
Court Master

(K.K. Chadha)  
Court Master